

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No.4483 of 2020

Sanjay Topno @ Mota @ Sanatan ... Petitioner
Versus
The State of Jharkhand ... Opposite Party

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Pravin Kumar, Adv.
For the State : Ms. Vandana Bharti, Addl. P.P.

02/24.07.2020 Heard the parties through video conferencing.

Learned Addl. P.P. appearing for the State submits that the petitioner is involved in 7 to 8 other cases also.

Learned counsel appearing for the petitioner submits that he will file a supplementary affidavit regarding the criminal antecedent of the petitioner and also mentioning therein the criminal antecedent of the co-accused persons who have been granted bail by coordinate Bench of this Court in B.A. Nos.2254 of 2018 and B.A. No.3702 of 2020.

List this case after filing the supplementary affidavit.

(ANIL KUMAR CHOUDHARY, J.)

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